

(d) the details of the new method to be adopted for collection of the ash with a view to avoid such accidents?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) NTPC's station at Korba, Chhattisgarh with total installed capacity of 2600 MW has seven Units (3x200 MW + 4x500 MW). The units are generally taken under shutdown one by one for planned maintenance. However, occasionally, more than one unit may have to be shut down due to unforeseen forced outage. During the year 2012-13 (till February, 2013), the total period of shutdown, including planned and forced was 5.06% and at no point of time, more than three units were under shutdown simultaneously.

(b) Currently, there is no plan for closure of old units/stations since these units are operating at high availability.

(c) No, Sir.

(d) Does not arise in view of (c) above.

#### **Selling of assets by private power companies**

2472. SHRI D.P. TRIPATHI: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that private power companies are planning to sell their assets;

(b) if so, the details thereof; and

(c) the details of reasons for financial crunch of the private power companies?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) Selling of assets by any private power company is the commercial decision of the company and Government/Ministry of Power has no role in this matter. Ministry of Power has no information about financial crunch of any private power company.

#### **Short supply of power to Rajasthan by Punjab**

†2473. SHRI ASHK ALI TAK: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Rajasthan is being supplied less power than

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† Original notice of the question was received in Hindi.

what was decided during various hydro power agreements made with Punjab from time-to-time; and

(b) if so, the reasons therefor along with the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) As per information received from the Government of Punjab, the Punjab State Power Corporation Limited (PSPCL) has not entered into any agreement/arrangement with Rajasthan for state of power.

(b) Does not arise.

**Corridor for allocation of surplus power to Tamil Nadu**

2474. DR. V. MAITREYAN: Will the Minister of POWER be pleased to state:

(a) whether Government is aware of the acute power shortage in Tamil Nadu and has received any requests to allocate additional power to Tamil Nadu to partly mitigate the crisis;

(b) if so, the details thereof and Government's response thereto;

(c) whether Government has decided to reallocate the surplus power from other States to Tamil Nadu and to provide the necessary corridor on priority basis for availing of such power; and

(d) if so, the measures taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The energy and peak shortage in Tamil Nadu during April, 2012 to February, 2013 was of the order of 14,542 MU (17.4%) and 1553 MW (12.3%) respectively.

The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement in allocation of any State/UT is feasible only by way of equivalent reduction in the allocation of other State(s)/UT(s). As the requests for additional allocation from CGSs are received from various states including Tamil Nadu facing power shortages, it is not feasible to allocate additional power to Tamil Nadu without equivalent reduction in allocation of other States who too are facing energy and peak shortages especially Southern States of Andhra